

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Customs Appeal No. 10803 of 2023-DB

(Arising out of Order No.AHM-CUSTOM-000-COM-15-16-23-24 Dated-19.09.2023 passed by Commissioner of Customs-Ahmedabad)

Gfluro Coating Pvt. Ltd.

205, Primate House P.. Gormoh Restaurant,
Judges Bungalow Road, Bodakdev,
Ahmedabad-Gujarat-380015

.....Appellant

VERSUS

C.C. -Ahmedabad

1st Floor, Custom House, Opp Old High Court,
Navrangpura, Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

Shri Amit Laddha, Advocate appeared for the Appellant
Shri Girish Nair, Assistant Commissioner, (Authorized Representative) appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 17.10.2024
DATE OF DECISION: 06.11.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10802 of 2023.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha